## CE be pleased to state:

- (a) the total value of exports, imports and trade deficit during 1984-35 and 1985-36:
- (b) what was the rate of growth in export and import (in per cent) during the above period;
- (c) what are the reasons for mounting trade deficit during 1985-86; and

(d) what are the prospects for the year 1986-87?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHM DUTT): (a) and (b) According to the latest provisional data available upto December, 1985 India's foreign trade position is as under:—

							April-December			
							1984-85	1984	1985	
Exports (Rs. Crores) %Variation in exports	·	•		<del></del>		•	11855-15	8146 17	7655 57	
			•				+20 · 1	• •	6⋅ο	
Imports (Rs. Crores) %Variation in imports Balan o e of trade (Rs. C							17173 25	11746 · 14	13866 57	
	•	•	•	•	:	•	+8·9 -5318·10	3579· 97	+28·0 00-111·00 —	

SOURCE:-DGCI&S

(e) Apart from difficult international economic environment, the decline in our everall exports during the nine months of 1985-86 is attributable partly to the fact that the exports of crude oil, which has reached a peak level of Rs. 1563 crores during year 1984-85, have virtually stopped after April, 1985 due to development of domestic refining capacity. The export of crude oil during the first nine months of 1985-86 only Rs. 135.15 crores.

Apart from bulk commodities like fertilizers and POL, the increase in imports during the first nine months of 1985-86 has been mostly with regard to industrial raw materials, intermediates and capital goods which are indicative of developmental needs of the economy.

(d) The export target for the current financial year 1986-87 has been fixed at Rs. 122.3 crores. All possible efforts are being made to achieve the export target set for the year.

## Export/import of consumer goods

794. SHRIMATI KANAK MUKHER-JEE: Will the Minister of COMMER-CE be pleased to state:

(a) the details of consumer goods along with their value, exported from India to different countries during 1985-86; and

(b) the details of the consumer goods imported into the country during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHM DUTT): (a) and (b) The Commodity country statistics of foreign trade of India are not yet available for the year 1985-86.

## Smuggling racket unearthed in Delhi

795. SHRI KRISHNA KUMAR BIR-LA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that a well organised smuggling racket was recently unearthed by the Delhi Customs and Excise Collectorate; and
- (b) if so, what are the details thereof stating the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI) (a) and The Officers of Collectorate Customs, Delhi, unrarthed racket in the abuse of the facility of duty free import of raw materials/components permitted under DEEC the (Duty Exemption Entitlement Certificate) Scheme evasion of Customs duty amounting to Rs. 50 lakhs in June, 1986. The facts of the case are as follows:-

M/s Rene Diffusion (Pvt.) Ltd., 619/80. Chhatarpur, Mehrauli, Delhi. was